

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2368
TO BE ANSWERED ON 13.02.2026

NARI ADALATS

2368. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Nari Adalats established/under implementation, State-wise/district-wise and whether Karnataka has been included under the pilot phase;
- (b) whether any proposal/recommendation has been received from the Government of Karnataka to set up Nari Adalats in Dakshina Kannada district, if so, the details thereof;
- (c) whether any evaluation/review has been undertaken by the Ministry to assess the performance, case disposal rate/community participation of said Adalats in pilot States; and
- (d) the details of the measures being taken to expand said Adalats across all districts, to ensure convergence with One Stop Centres, Women Helplines and District Legal Services Authorities for holistic grievance redressal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): Nari Adalat has been introduced as a pilot initiative under the Sambal vertical of Mission Shakti Mission in the 15th Finance Commission period. The scheme aims to offer services such as alternative dispute resolution, grievance redressal, counselling, and decision-making based on evidence at Gram Panchayat level. The scheme aims to tackle socio-economic and cultural challenges faced by women in the area and provides dispute resolution through mediation and referral to appropriate institutions such as One Stop Centre, Police Station, District Legal Service Authority and Women Help Desk. The implementation of the scheme lies with the State government and UT administration.

There is no legal status given to the forum as the goal of Nari Adalat is reconciliation and grievance redressal through mutual consent and creating awareness of rights and entitlements. Any aggrieved woman shall always have recourse to legal mechanism also as per her need.

Presently, Nari Adalat is being run in 50 Gram Panchayats each in the State of Assam and UT of Jammu & Kashmir and 10 Gram Panchayats in the State of Sikkim and Mizoram. Based on the proposal received from the State Government of Karnataka, Nari Adalat have been approved for 10 Gram Panchayats in the State; however, they are yet to be operationalised.

NITI Aayog has conducted an evaluation of the schemes of the Ministry of Women and Child Development for Financial Years 2019 to 2024 including the Nari Adalat under the Sambal vertical of Mission Shakti.
